

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. C.P.(IB)-1191(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: City Scaffoldings

V/s.

Kumar Urban Development Pvt Ltd

Appearances:

For Petitioner : Adv. Praful Karade i/b Adv. Yash Jariwala

For Respondent : Adv. Rohit Gupta a/w. Adv. Sadab Jan, Adv.

Mufaddal Paperwala i/b. M/s. Crawford Bayley &
Co.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

In view of the internal policy to tackle pending of very old matters, the instant company petition is transferred to Court No-VI which is handling Admission matter under IBC. List on **24.04.2024** before Court No-VI.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)